Annexure-3 Name of the corporate debtor: Innovative Tyres & Tubes Limited; Date of commencement of CIRP: 28.03.2022; List of creditors as on: 19.06.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Details of claim		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	received								contingent	any mutual	claim not	claim under	
		Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% voting	claim	dues, that	admitted	verification	
		receipt	claimed	claim	claim	covered by	covered by	related	share in CoC		may be			
		_		admitted		security	guarantee	party?			set-off			
						interest								